| | / 🗆 | ilina under clause (c | a) of sub-regulation | (2) of regulation 12 | the IBBI (Insolvency | Resolution Process | for Cornorate Perso | ns) Regulations 20 | 16 | |
|---|--|----------------------------|----------------------|----------------------------|----------------------|--|---------------------|--------------------|--------------------|---------------------|
| (Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016 | | | | | | | | | | |
| Sl. No. | Category of Creditor | Summary of Claims Received | | Summary of Claims Admitted | | | Amount of | Amount of Claim | Amount of Claims | Details in Annexure |
| | | No. of Claims | Amount | No. of Claims | Amount | % Share in Total Amount of Claims Admitted | Contingent Claims | Not Admitted | under Verification | (Only PDF) |
| 1 | Secured financial creditors belonging to any class of creditors | 1 | 273934999 | 1 | 273934999 | 98.94 | | 0 | | <u>Annexure 1</u> |
| 2 | Unsecured financial creditors belonging to any class of creditors | 0 | 0 | 0 | 0 | 0.00 | | 0 | | NA |
| 3 | Secured financial creditors (other than financial creditors belonging to any class of creditors) | 0 | 0 | 0 | 0 | 0.00 | | 0 | | NA |
| 4 | Unsecured financial creditors (other than financial creditors belonging to any class of creditors) | 0 | 0 | 0 | 0 | 0.00 | | 0 | | NA |
| 5 | Operational creditors (Workmen) | 0 | 0 | 0 | 0 | 0.00 | | 0 | | NA |
| 6 | Operational creditors (Employees) | 0 | 0 | 0 | 0 | 0.00 | | 0 | | NA |
| 7 | Operational creditors (Government Dues) | 1 | 361601 | 1 | 361601 | 0.13 | | 0 | | Annexure 7 |
| 8 | Operational creditors (other than Workmen and Employees and Government Dues) | 6 | 3453909 | 6 | 2575638 | 0.93 | | 0 | | <u>Annexure 8</u> |
| 9 | Other creditors, if any, (other than financial creditors and operational creditors) | 0 | 0 | 0 | 0 | 0.00 | | 0 | | NA |
| | Total | 8 | 277750509 | 8 | 276872238 | 100.00 | | | | |